

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

77. C.P.(CAA)/241(MB)2022
IN
C.A.(CAA)/197(MB)2021

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.05.2023**

Name of the Party: Solutions IQ India Consulting Services
Private Limited

Section 230-232 of Companies Act, 2013

ORDER

The Court is convened through Video Conference.

1. Mr. Ajit Singh Tawar, Ld. Counsel for the Petitioner present.
2. OL report is awaited.
3. Post this matter on **16.06.2023** for further consideration.

Sd/-

PRABHAT KUMAR
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)